

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4753
ANSWERED ON:22.12.2014
OVERCROWDING OF ASHRAM SCHOOLS HOSTELS
Kher Smt. Kirron;Simha Shri Prathap

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether any irregularities` and problem of lack of other essential resources and overcrowding have been found in the Ashram schools run for the students of Scheduled Tribes;
- (b) If so, the details thereof;
- (c) Whether there is dearth of space, food and other things required for appropriate living of students in most of the residential ashram schools;
- (d) If so, whether the Government ascertains the reality of such residential and non- residential Ashram schools every year; and
- (e) If so, the details of all such schools in the country including Karnataka, where inspection/inquiry has been held during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (e): While this Ministry provides funds to State Governments / UT Administrations under various schemes for setting up of schools, hostels, etc., the day to day operations and maintenance of the same is the responsibility of the State Government / UT Administration. This Ministry has no direct role in monitoring functioning of the Schools, Hostels, etc. However, attention of the State/UT Government is drawn when inadequacies of running these schools come to the notice of the Ministry.